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CIVIL CONSTRUCTION UNIT (STENOGRAPHER GRADE 'D' GROUP 'C') RECRUITMENT RULES, 1989

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SCHEDULE 1:- SCHEDULE

CIVIL CONSTRUCTION UNIT (STENOGRAPHER GRADE 'D' GROUP 'C') RECRUITMENT RULES, 1989

¹ Published in the Gazette of India, Pt. II. Sec. 3(i), dated 10th February, 1990 (w.e.f. 10th February, 1990). In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Stenographer Grade 'D' in the Civil Construction Unit under the Ministry of Environment and Forests, namely:-

1. Short title and commencement :-

- (1) These rules may be called the Civil Construction Unit (Stenographer Grade 'D' Group 'C') Recruitment Rules, 1989.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the First Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the First Schedule aforesaid.

4. Disqualification :-

No person,-

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post: Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Savings :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1 SCHEDULE

Name of	No. of	Classifica	Scale of	Whether	Whether	Age
post.	posts.	tion.	pay.	selection	benefit of	limit for
				post or	added	direct
				non	years of	recruits.
				selection	service	
				post.	admissi	
					ble under	
					rule 30 of	
					the Cen	
					tral Civil	
					Services,	
					(Pension	
					Rules)	
					1972.	

1	2	3	4	5	6	7
Steno	4 (Four)*	General	Rs. 1200-	Non	Not	18-25
grapher	(1989)	Central	30-1560-	selection.	applicable.	years.
Grade 'D'	*Subject	Services	EB-40-			
	to varia	Group	2040.			
	tion de	'C'.				
	pendent					
	on work-					
	load).					